

**OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NAMAKKAL**

**D.No.4483/A/2021, Dated : 11.08.2021**

Sub : LAW OFFICERS – Applications preferred by the Advocates for appointment of Law Officers in various courts in Namakkal District – Letter along with applications received from the District Collector, Namakkal – Appearance of Advocates on 14.08.2021 at about 2.15 p.m with their original certificates – Required – Reg.

Ref : 1. Letter of the District Collector, Namakkal in Roc.No.12040/2021-1 (M1) dt.17.07.2021 along with 35 applications, received on 23.07.2021.  
2. Letter of the District Collector, Namakkal in Roc.No.12040/2021-1 (M1) dt.21.07.2021 along with 92 applications, received on 23.07.2021.  
3. Letter of the District Collector, Namakkal in Roc.No.12040/2021-1 (M1) dt.29.07.2021 along with 18 applications, received on 04.08.2021.  
4. Letter of the District Collector, Namakkal in Roc.No.12040/2021-1 (M1) dt.30.07.2021 along with 8 applications, received on 04.08.2021.  
5. Letter of the District Collector, Namakkal in Roc.No.12040/2021-1 (M1) dt.29.07.2021 along with 1 application, received on 04.08.2021.

-----

It is hereby informed that the Advocates mentioned in the list enclosed, who had applied for appointment of Law Officers on tenure basis in various Courts in Namakkal District are hereby required to appear before the undersigned **on 14.08.2021 at about 2.15 p.m with all original certificates including Enrollment Certificate, Experience, Conduct Certificate issued by the Bar Association and Community Certificate etc.**, to ascertain their competency and eligibility for appointment as Law Officer.

Sd/-N.GUNASEKARAN,  
Principal District & Sessions Judge,  
Namakkal.

Encl.: List of Advocates.

**Note : No individual communication will be sent to the Advocates.**

To

1. All the Judicial Officers in Namakkal District (They are required to affix this official memorandum with enclosure in the Notice Board of their respective courts.)
2. All the Bar Associations in Namakkal District.
3. The Court Manager & System Analyst, Principal District Court, Namakkal (They are required to upload this Official Memorandum and list of Advocates in the e-courts website of Namakkal District).

S.No.	Applicant Name (Tvl.) & Address	Name of the Post Applied for
1	A.B.T.Thiyagarajan, S/o.Arunachalam, Door No.18R/10/3, Cross Street, Government Boys Higher Secondary School Road, Sathyapuri, Kumarapalaym Taluk, Namakkal District – 638 183	Law Officer
2	N.Manivasakam, S/o.Narayanasamy, 20/46, Gandhipalaym, 11 <sup>th</sup> Cross, Pallipalayam, Kumarapalayam Taluk, Namakkal District – 638 006	1) Government Pleader, Kumarapalayam District Munsif Court, 2) Government Pleader cum Public Prosecutor, Tiruchengode District Munsif Court – Sub Court, 3) Public Prosecutor Namakkal District Court
3	S.Panneerselvam, S/o.P.L.Singaravelu, 10/38, Mettu Street, 85, R.Komarapalaym Post, Rasipuram Taluk, Namakkal District	Government Pleader cum Additional Public Prosecutor, Rasipuram
4	P.S.Girishankar, S/o.Subramaniam (Late), 1/35, Main Road, Manianur, Paramathy Velur Taluk, Namakkal District – 637 201	Public Prosecutor at PDJ Namakkal
5	S.Gangadharan, S/o.Sadhasivam, 1/63, Muniyappan Kovil Street, Gurusampalayam Post, Rasipuram Taluk, Namakkal District – 637 403	Government Pleader cum Additional Public Prosecutor, Rasipuram
6	R.Anand Ponram, S/o.R.Rangasamy, 228, Kaveri Nagar, Trichy Main Road, Namakkal – 637 001	Additional Public Prosecutor
7	G.Sakthivel, S/o.Ganesan, 2/59, Thipramadevi, Valayapatti Post, Mohanur Taluk, Namakkal District – 637 020	Special Public Prosecutor in Sessions cum Special Court of SC/ST Act Cases, Namakkal
8	K.Kanagamani, S/o.Kuppusamy, 1/127, Mettupalayam, Kumaramangalam Post, Tiruchengode Taluk, Namakkal District	1) Government Pleader, District Munsif Court & Sub Court, Tiruchengode, Namakkal District, 2) Government Pleader, District Munsif Court & Sub Court, Tiruchengode, Namakkal

9	N.S.Hidhayathulla, S/o.Abdul Sathar, N.No.5/790, Old.No.M-8, Azhagu Nagar, TNHB, Phase-II, Trichy Road, Namakkal – 637 001	1) Additional Public Prosecutor cum Additional Government Pleader, Subordinate Judge Courts & District Munsif Courts, Namakkal, 2) Additional Public Prosecutor cum Additional Government Pleader, Additional District and Sessions Court, Namakkal. 3) Public Prosecutor, District & Sessions Court, Namakkal
10	R.Dhanakaran, S/o.Ranganathan, 96, High School Road, North Street, Velur Post, Paramathy Velur Taluk, Namakkal District	1) Pleader doing Government Work, District Munsif Court, Paramathi, 2) Additional Public Prosecutor cum Additional Government Pleader, Additional District Court, Namakkal
11	B.C.Archana, W/o.Anandababu, 1/1, Vettukadu, Thethukadu Post, Sendamangalam Taluk, Namakkal District	1) Special Public Prosecutor in Mahila Court, Namakkal, 2) Government Pleader, Munsif Court, Sendamangalam
12	M.Kalaimani, S/o.Murugesan, 115/7, Ram Nagar, Thiruvalluvar Salai, Velur, Paramathi Velur Taluk, Namakkal District.	1), Government Pleader, District Munsif Court, Paramathi, 2) Additional Public Prosecutor, District Court, Namakkal
13	S.Selvaraj, S/o.Solaimuthu, No.3/109, Kudi Street, Kalangani Post, Namakkal Taluk, Namakkal District.	Special Public Prosecutor (Human Rights Cases)
14	K.Ramkumar, S/o.Kondusamy, No.1, West Chinnakulam Street, Sendamangalam Post, Sendamangalam Taluk, Namakkal District.	1) Government Pleader, 2) Additional Public Prosecutor, 3) Special Public Prosecutor for SC/ST, 4) Public Prosecutor
15	A.Udhayakumar, S/o.Arunachalam, 3/400, Opp to Post Office, Ayilpatty Post, Rasipuram Taluk, Namakkal – 636 202	District Munsif Court and Subordinate Court, Rasipuram
16	M.Ahilandeswari, D/o.Murugan, 1/190, N.Seerapalli Post, Paramathi Taluk, Namakkal District – 637 206	Law Officer, District Munsif Court, Paramathi, Sub Court, Paramathi

17	S.Parameswaran, S/o.Subbaraya Gounder, 33/1, S.V.A. Extension Street No.2, Tiruchengode Town, Tiruchengode Taluk, Namakkal District – 637 211	1) Additional Public Prosecutor cum Additional Government Pleader, Tiruchengode, 2) Additional Public Prosecutor cum Additional Government Pleader and Pleader doing Government Work, Sub Court, Tiruchengode and District Munsif Court, Tiruchengode
18	P.Parthiban, S/o.Paramewaran, 33/1, S.V.A. Extension Street No.2, Tiruchengode Town, Tiruchengode Taluk, Namakkal District – 637 211	1) Assistant Public Prosecutor cum Government Pleader, Tiruchengode, 2) Additional Public Prosecutor cum Additional Government Pleader and Pleader doing Government Work, Sub Court, Tiruchengode and District Munsif Courts, Tiruchengode, 3) Pleader Doing Government Work, District Munsif Court, Tiruchengode
19	G.Devaraju, S/o.Gurusamy, 7/96F, Balaji Nagar, Velur, Paramathi Velur Taluk, Namakkal District.	Special Public Prosecutor (Human Rights), District Sessions Court, Namakkal
20	T.M.Saravanakumar, S/o.P.Muthusamy, 6/210, Tahaneerpandal, Periyasolipalayam Post, Paramathi Velur Taluk, Namakkal District – 637 204.	Additional Public Prosecutor cum Additional Government Pleader at Additional District Court, Namakkal
21	P.Elango, S/o.Palanisamy, 160, Kathiravanmaalgai, Pothanur Post, Paramathi Velur Taluk, Namakkal District – 638 181	1) District Sessions Court, Government Pleader, 2) Additional District Court Additional Government Pleader cum Additional Public Prosecutor, 3) Pleader doing Government Work, District Munsif Court, Paramathi, 4) District Sessions Court, Public Prosecutor
22	V.Rajendran, S/o.Varatharaju, 14/60-B, Court Road, Paramathi, Paramathi Velur Taluk, Namakkal District – 637 207	1) Public Prosecutor at Principal District Sessions Court, Namakkal, 2) Additional Public Prosecutor cum Additional Government Pleader at Additional District, Namakkal, 3) Government Pleader at District Munsif Court, Paramathi
23	S.Mutheeswaran, S/o.Subramani, Periyakadu, R.Pudhupalayam, Rasipuram Taluk, Namakkal District – 637 408	Law Officer, Subordinate Court, Rasipuram

24	K.C.Mohan, S/o.Chinnusamy, 77A, PWD Colony, Paramathi Post, Paramathi Velur Taluk, Namakkal District – 637 207	1) Pleader doing Government Work at District Munsif Court, Paramathi, 2) Special Public Prosecutor (Human Rights Cases) at District Court, Namakkal, 3) Public Prosecutor at Principal District Sessions Court, Namakkal, 4) Additional Public Prosecutor cum Additional Government Pleader at Additional District Court, Namakkal, 5) Government Pleader at District Sessions Court, Namakkal
25	A.Mohana, D/o.Arthanari, 16/12, Pillaiyar Kovil Street, Tiruchengode Taluk, Namakkal District – 637 211	Special Public Prosecutor, Fast Track Mahila Court, Namakkal
26	P.Ramalingam, S/o.Perumal, 289E, Salem Main Road, B.Komarapalayam, Kumarapalayam Taluk, Namakkal District – 638 183	Government Pleader, Kumarapalayam Munsif Court
27	M.Ramesh, S/o.Marappagounder, 4/142, Kattuvlampalayam, A.Erayamangalam, Tiruchengode, Namakkal District – 637 210	1) Government Pleader and Public Prosecutor, Sub Court, Tiruchengode, 2) Public Prosecutor PDJ Court, Namakakkal
28	V.Selvaraju, S/o.Veeran, 5/182, Arunthathiyar Street, Kalangani Village, Kalangani Post, Namakkal Taluk, Namakkal District	1) Special Public Prosecutor for SC/ST Court, Namakkal, 2) Special Public Prosecutor for Human Rights, Namakkal
29	K.Arivazhagan, S/o.Kandasamy, 4/160, Nadu Street, Vadugapatty, M.Mettupatty, M.Mettupatty, Valayapatty Post, Namakkal District	Public Prosecutor, District & Sessions Court, Namakkal
30	P.Parameshwaran, S/o.Periyasamy, 3/111, A.Vazhavanthi, Thalamalaipatty Post, Mohanur Taluk, Namakkal District – 621 215	Additional Public Prosecutor cum Additional Government Pleader in Subordinate Court, Namakkal
31	Sugandhi, W/o.Paramanathan, 2/103, West Street, Pavithram Post, Sendamangalam Taluk, Namakkal District – 637 021	1) Government Pleader, District Sessions Court, Namakkal. 2) Special Public Prosecutor, Mahila Court, Namakkal
32	K.Eswaramoorthy, S/o.P.S.Karuppanan, No.2/113, Madam, Palanthinnipatti Post, Vennadur (Via), Rasipuram Taluk, Namakkal District – 637 505	1) Special Public Prosecutor (Human Rights Cases), 2) Additional Public Prosecutor cum Additional Government Pleader Namakkal Sub Court, 3) Government Pleader cum Additional Public Prosecutor, Rasipuram
33	P.Muthusamy, S/o.Palanisamy, 11-A, Ayakkal Pudur, Oruvandur Post, Mohanur Taluk, Namakkal District – 637 015	Additional Public Prosecutor/ Government Pleader, Sub Court, Namakkal

34	K.K.Palanisaami, S/o.K.Kandasamy, 83/5, VKS Complex, Mohanur Road, Namakkal Town, Namakkal Taluk and District – 637 001	Special Public Prosecutor, Human Rights Court, Namakkal
35	P.Anbazhagan, S/o.Palanisamy, 8A, Periyapatti Road, 5 <sup>th</sup> Sub Lane, S.P.Pudur, Namakkal – 637 001	1) Government Pleader, District and Sessions Court, Namakkal, 2) Special Public Prosecutor (Human Rights Cases), District Court, Namakkal
36	D.Mohanraj, S/o.Dharmalingam, No.89-B, Co-operative Colony Street, Mohanur Road, Namakkal District – 637 001	1) Public Prosecutor, District & Sessions Court, Namakkal, 2) Additional Government Pleader cum Additional Public Prosecutor – Subordinate Judge Court, Namakkal, 3) Additional Government Pleader cum Additional Public Prosecutor – Additional District Court, Namakkal
37	P.Sekar, S/o.M.Ponnusamy, Main Road, Opp. Paramathi Town Panchayat Office, Paramathi Post, Paramathi Velur Taluk, Namakkal District	Pleader doing Government Work, Paramathi District Munsif Court
38	C.Nallusamy, S/o.Chinnamuthu Naickar, V.K.S. Complex, Mohanur Road, Namakkal Town, Namakkal Taluk and District – 637 001	Government Pleader, District Sessions Court, Namakkal
39	M.Rajkumar, S/o.P.Malayalan, 6/2A, Mettupatty, M.Mettupatty Post, Mohanur Taluk, Namakkal District – 637 020	1) Government Pleader cum Additional Public Prosecutor Sub Court cum Munsif Court, 2) Government Pleader cum Special Public Prosecutor for SC/ST Cases, Additional District Court SC/ST Court, 3) Government Pleader cum Additional Public Prosecutor Additional District Court, 4) Government Pleader cum Special Public Prosecutor cum Government Pleader Human Rights Cases, Human Rights Court
40	K.Ganesan, S/o.Karuppanapillai, 99C, Pavadi Street, Teachers Colony, Paramathi Post, Paramathi Velur Taluk, Namakkal District.	Government Pleader at District Munsif Court, Paramathi
41	S.Natarajan, S/o.Sellappagounder, 6/118 B, Kudi Street, Valliyampatti Pudur, K.Pudupalayam Post, Mohanur Taluk, Namakkal District – 637 017	1) Additional Public Prosecutor cum Additional Government Pleader, 2) Namakkal District Sessions Court, Public Prosecutor, 3) District Sessions Court, Namakkal, Government Pleader

42	E.Yuvaraja, S/o.Eswaran, Door No. 2/246/8, Paraithottam, Chinnamuthalaipatty, Muthalaipatty Post, Namakkal Taluk and District – 637 003	1) Government Pleader, 2) Special Public Prosecutor, Human Rights Cases
43	R.Sivasubramaniyan, S/o.Ramasamy, 5/160A, West Street, Vethamagarashe Nagar, Ayyampalayam, Nallipalayam Post, Namakkal – 637 003	1) Government Pleader, District Sessions Court, Namakkal, 2) Special Public Prosecutor, District (Mahila Court)
44	K.Sakthivel, S/o.Kandasamy, 3/68, Arunthathiyar Street, Siviampalayam, Sendamangalam Taluk, Namakkal District	Special Public Prosecutor for Human Rights, Human Rights Court, Namakkal
45	A.Ulaganathan, S/o.Arthanari, D.No.77/47, Mettu Street No.2, Tiruchengode, - 637 211	Government Pleader in Tiruchengode District Munsif Court
46	V.Radhakrishnan, S/o.Venkatajalam, 68UA/1A, Ashok Nagar, IInd Street, Arthanari School Street, Namakkal	1) Additional Public Prosecutor cum Additional G.P. for the court of Subordinate Judge of Tiruchengode, 2) Additional Public Prosecutor cum Additional G.P. for the court of the Subordinate Judge at Rasipuram, 3) Special Public Prosecutor for Human Rights Cases
47	M.Ramesh, S/o.Muthuraj (Late), Old D.No.M5-18, New D.No.6/655, TNHB, Ponvizha Nagar, Trichy Road, Namakkal - 637 002	1) Additional Government Pleader and Additional Public Prosecutor, 2) Public Prosecutor
48	P.Rajarathinam, S/o.Periyasamy, No.2, Raja Law Office, Thuraiyur Main Road, Police Station Opposite, Namakkal District – 637 001	1) Additional Public Prosecutor, Namakkal, 2) Government Pleader cum Public Prosecutor, Namakkal
49	R.Ayyavoo, S/o.Ramasamy, No.3/155, Kannakkampalayam, Bommapatty Post, Namakkal Taluk, Namakkal District – 637 212	Public Prosecutor, Principal District Judge and Sessions Court, Namakkal
50	K.M.Ponnambalam, S/o.Mariappakandar, No.5/147-B, Karukkampalayam, Kondalam Post, Paramathi Velur Taluk, Namakkal District – 637 208	1) Special Public Prosecutor (Human Rights Cases), District Court, Namakkal, 2) Additional Public Prosecutor-cum- Additional Government Pleader, Sub Court, Paramathi
51	S.V.Pari, S/o.Varatharajan, 72/50B, Selliyampalayam, Sendamangalam Post, Sendamangalam Taluk, Namakkal District – 637 409	1) Additional Public Prosecutor-cum- Additional Government Pleader, 2) Additional Public Prosecutor cum Additional Government Pleader, Sub Court, Namakkal, 3) Public Prosecutor, District Sessions Court, Namakkal, 4) Government Pleader, District Sessions Court, Namakkal

52	S.Anandha Babu, S/o.Sakthivel, 1/1, Vettukadu, Thethukadu Post, Sendamangalam Taluk, Namakkal District	Government Pleader, Sendamangalam Munsif Court
53	B.Hariharasudhan, S/o.Balasubramanian, No.1A, Ramasamy Street No.3, Rasipuram Town, Rasipuram Taluk, Namakkal District	1) Government Pleader, Rasipuram, 2) Government Pleader cum Additional Public Prosecutor, Rasipuram
54	N.Selvakumar, S/o.Natarajan, 60/A-6, Andkkadu, Mettankadu, Pattanam Post, Rasipuram Taluk, Namakkal District	1) Government Pleader cum Additional Public Prosecutor, Rasipuram, 2) Government Pleader, Rasipuram
55	S.Anbukkarasu, S/o.Sengamalai, 52, Pillayar Kovil Street, Ganesapuram, Namakkal Town, Namakkal Taluk, Namakkal District – 637001	Public Prosecutor, Principal District Court, Namakkal
56	K.Palanisamy, S/o.Kandhasamy, 72/2, Kauppannan Street, S.P.Pudhur, Namakkal Town, Namakkal Taluk, Namakkal District – 637 001	Additional Public Prosecutor cum Additional Government Pleader in Subordinate Court, Namakkal
57	K.Chakkaravarthy, S/o.Krishnan, 6/112, Pudhanchandai, Sellappampatti Post, Namakkal Taluk and District – 637 019	Additional Public Prosecutor cum Additional Government Pleader in Subordinate Court, Namakkal
58	A.P.Venkatkannan, S/o.Palaniyappan, 1/1, Thailambigai Varma Street No.6, Thodikadu, Tiruchengodu Taluk, Namakkal District – 637 211	1) Public Prosecutor, District Court, Namakkal, 2) Additional Public Prosecutor cum Additional Government Pleader and Pleader doing Government Work, Sub Court, Tiruchengode and District Munsif Court, Tiruchengode, 3) Additional Public Prosecutor cum Additional Government Pleader Additional District Court, Namakkal, 4) Special Public Prosecutor, Mahila Court, Namakkal
59	S.V.Usha Anandhi, D/o.Kanagamani, 1/1, Thailambigai Varma Street No.6, Thodikadu, Tiruchengode Taluk, Namakkal District – 637 211	1) Special Public Prosecutor, Fast Track Mahila Court, Namakkal, 2) Additional Public Prosecutor cum Additional Government Pleader and Pleader doing Government Work, Sub Court, Tiruchengode & District Munsif Courts, Tiruchengode
60	R.Saravanan, S/o.Ramalingam, No.1, 1/28A, Marappan Thottam, Rasipuram Taluk, Namakkal District – 637 408	Government Pleader cum Additional Public Prosecutor, Rasipuram



61	K.Selvam, S/o.Kaliyappan, No.22/82, Periya Thottam, Mettukadu, Pattanam Post, Rasipuram Taluk, Namakkal District – 637 408	Public Prosecutor, District Principal Court, Namakkal
62	N.Kannan, S/o.Nallusamy, 68 Q1, Thiruvalluvan Nagar, Kumarapalaym – 638 183, Kumarapalaym Taluk, Namakkal District	Pleader doing Government Work
63	I.Ganapathy, S/o.Iyyan, No.115/12, Seerapalli Post, Rasipuram Taluk, Namakkal District – 637 4061	1), Public Prosecutor, Namakkal, 2) Special Public Prosecutor, SC/ST Court, Namakkal
64	S.Ramesh, S/o.Sengodagounder, 1/63A, N.Pudhupalayam, Devanakuruchi Post, Thiruchengode Taluk, Namakkal District – 637 209	Additional Government Pleader and Additional Public Prosecutor and Pleader doing Government work, Tiruchengode Combined Court
65	A.Nataraj, S/o.Arthanari, 7/60(1) Kalignar Nagar, Athanur Post, Rasipuram Taluk, Namakkal District – 636 301	Government Pleader cum Additional Public Prosecutor, Rasipuram
66	S.Ravikumar, S/o.Sundararajan, D.No.1/138, S.Nattamangalam Post, Namakkal Taluk and District – 637 403	Special P.P. for SC/ST Court, Namakkal
67	R.S.Anbhzagan, S/o.Subramaniam (Late), 29-A, C.P.Kannaiya Street, Rasipuram, Namakkal District – 637 408	Law Officer on District Munsif Court & Subordinate Court, Rasipuram
68	N.S.Sugumar, S/o.Sellappan, Nochipatti, Kalyani Post, Pudhuchatram, Namakkal Taluk – 637 018	1) Additional Public Prosecutor cum Additional Government Pleader, Namakkal (Sub Court and District Munsif Court, Namakkal), 2) Additional Public Prosecutor cum Additional Government Pleader, Namakkal (Additional District Court, Namakkal)
69	S.Ramesh, S/o.Sengottaiyan, No.2/4, Puliyankadu, Elayampalayam Post, Tiruchengode Taluk, Namakkal District – 637 205	Additional Public Prosecutor cum Additional Government Pleader for Subordinate Court, Tiruchengode, Pleader doing Government Work for the District Munsif Court of Tiruchengode

70	M.Rangasamy, S/o.Maruthamuthu, 321/4, Krishnasamy Line House, K.S.Nagar, Pallipalayam Post, Kumarapalayam Taluk, Namakkal District – 638 006	1) Public Prosecutor for Principal District and Sessions Judge Court, Namakkal, 2) Public Prosecutor for Additional District and Sessions Judge Court, Namakkal, 3) Government Pleader for District Munsif Court, Kumarapalayam, 4) Government Pleader for Subordinate Judge Court and District Munsif Court, Tiruchengode
71	A.Vijaya Bharathy, D/o.Appavoo, 1/173, Mettukadu, Elanagar, Tiruchengode Taluk, Namakkal District – 637 212	Special Public Prosecutor, Fast Track Mahila Court, Namakkal
72	P.Kumarasan, S/o.Periyasamy, 372/4, Balaji Nagar, Collectorate Opposite, Namakkal Taluk, Namakkal District – 637 003	Additional Public Prosecutor cum Additional Government Pleader, Namakkal (Sub Court and District Munsif Court, Namakkal)
73	P.Ravikumar, S/o.Periyasamy, No.10/10, Gandhi Nagar, Velampalayam, Thoppapatti Post, Rasipuram Taluk, Namakkal District – 637 406	1) Government Pleader cum Additional Public Prosecutor, Rasipuram, 2) Government Pleader, Rasipuram
74	T.V.Manikkavelu, S/o.Vaiyapuri, 14B-1, Cutchery Street, Velur Road, Tiruchengode Town, Namakkal District – 637 211	1) Government Pleader, District Sessions Court, Namakkal, 2) Additional Public Prosecutor cum Additional Government Pleader and Pleader doing Government Work, Sub Court, Tiruchengode & District Munsif Court, Tiruchengode
75	G.Ilango, S/o.Ganesan, 2/145A, Reddipatti, Sendamangalam Taluk, Namakkal District – 637 002	1) Government Pleader, Sub Court, Namakkal, 2) Government Pleader, Mahila Court, Namakkal
76	C.Amuthavalli, D/o.Chinnusamy, D.No.1/183A, A.C.T. Green Homes, Kondichettipatti, Mohanur Road, Periyapatti Post, Namakkal Town, Namakkal District – 637 002	1) Additional Government Pleader cum Additional Public Prosecutor, Sub Courts, Namakkal, 2) Special Public Prosecutor, Fast Track Mahila Court, Namakkal.
77	G.Ilayarasan, S/o.Govindarasan, 4/12, Pachudaiyampatti, Sendamangalam Post, Sendamangalam Taluk, Namakkal District – 637 409	1) Additional Government Pleader, Sub Court, Namakkal, 2) Public Prosecutor, Principal District Judge Court, Namakkal, 3) Additional Public Prosecutor, ADJ Court, Namakkal
78	K.R.Rajkumar, S/o.Ramasamy Gounder, No.1/72A, Ayeepalayam, Athanur Post, Rasipuram Taluk, Namakkal District – 636 301	1) Government Pleader, Namakkal, 2) Government Pleader cum Additional Public Prosecutor, Rasipuram

79	K.Balakrishnan, S/o.Krishnan, No.285/2, Shanmuga Nagar, South Nalliapalayam, Velur Post, Paramathi Velur Taluk, Namakkal District – 638 182	Additional Public Prosecutor for Additional Sessions Court, Namakkal
80	K.Nallusamy, S/o.Kandasamy, 6/54, Srinivasampalayam, Karuveppampatti, Tiruchengode Taluk, Namakkal District – 637002	Additional Public Prosecutor cum Government Pleader of Tiruchengode Combined Courts
81	M.Mathikannan, S/o.Manivannan, D.No.2/405, Thusur Post, Sendamangalam Taluk, Namakkal District – 637002	1) Additional Public Prosecutor Court, Namakkal, 2) Public Prosecutor Court, Namakkal, 3) Additional Government Pleader cum Assistant Public Prosecutor Court, Namakkal, 4) Special Public Prosecutor for SC/ST Court, Namakkal, 5) Government Pleader Court, Namakkal
82	K.Sambasivamoorthy, S/o.Kauppanan, No.104A, PWD Quartres, Paramathi Post, Paramathi Velur Taluk, Namakkal District – 637 207	Government Pleader, District Munsif Court, Paramathi
83	Chandrasekar, S/o.Ponnusamy, 4/80, Sindhu Nagar, Koolipatty, Reddipatty Post, Namakkal District – 637 002	Special Public Prosecutor (SC/ST), Namakkal
84	S.Senthilkumar, S/o.K.Sellappagounder, 20A/36, Kaikolar Street, Velur, Paramathi Velur Taluk, Namakkal District – 638 182	Special Public Prosecutor (Human Rights Cases) Namakkal D.J. Court
85	M.Sekar, S/o.Muthusamy, 158, Subramaniapuram, Natarajapuram IV Street, Namakkal Taluk, Namakkal District – 637 002	Special Public Prosecutor, Namakkal
86	D.Nagaraja, 4/37, Kondichettipatty, Periyapatty Post, Namakkal Taluk, Namakkal District – 637 002	Law officers in various Courts/ Subordinate Courts in Namakkal